

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2025

ORDER NO. 110 of 2025 (REVISED)


Hon'ble President is pleased to order additional sitting for **CESTAT, Allahabad** from **02.06.2025 to 05.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025 to 05.06.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial)	SM cases and DOO matters: 1.) ST/70470/2016 M/s. Rockwell Automation India Pvt. Ltd. vs. Commissioner of Service Tax, Noida 2.) E/70671 - 70675/2021, E/70420, 70431/2021 and E/70003/2022 M/s. Sri Jai Balaji Steel Rolling Mills Pvt. Ltd. and others vs. Principal Commissioner of Central GST, Meerut 3.) ST/70656/2018 M/s. Lalitpur Power Generation Compay Ltd. vs. Commissioner of Central Excise & Service Tax, Allahabad

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar